



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,28th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:15 AM**

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**- PRONOUNCEMENT OF JUDGEMENT / ORDER -**

7	<a href="#">CRL.A(J)/9/2020</a> 4 Y 12 M 0 D :AT 10:15 AM	HIREN BAURI <b>Versus</b> THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
5)	MR. T ISLAM	20-05-2024	To	30-05-2024
6)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
7)	MR S C PANDIT	22-05-2024	To	30-05-2024
8)	MR. P SUNDI	22-05-2024	To	06-06-2024
9)	MS. N M DEKA	24-05-2024	To	28-06-2024
10)	MR S M T CHISTIE	27-05-2024	To	28-05-2024
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14)	MS. B M CHETRI	28-05-2024	To	04-06-2024
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16)	MS. D GHOSH	28-05-2024	To	04-06-2024



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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 3**

**[DIVISION BENCH-II]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ADMISSION</b>			
25 <a href="#">WP(C)/3539/2017</a> FIXED	STATE OF ASSAM and ANR. <b>Versus</b> MD. GIYASUDDIN	MR.B N SARMA ASSTT.S.G.I. SC, C G S C SR. GA, ASSAM	MR. S HUSSAIN MR. M HOQUE MR. S H SIKDAR

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO. 5]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**DELIVERY OF ORDER**

1	<a href="#">Bail Appln./1242/2024</a> AT 2 PM. BY SLIP.	AMAD UDDIN TAPADAR, <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS  PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**HEARING**

17	<a href="#">CRL.A(J)/19/2020</a> 4 Y 10 M 16 D :WITH LCR - 4 (FOUR) FILES, P.B. -2, FIXED	BUWAJ HORO <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
13 <a href="#">WP(C)/5920/2023</a> FIXED	NACHIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D., MR. P. HANDIQUE (R-1, R-2 R-5 & R-6) GA, ASSAM MR. S BARUAH R-3 & R-4)
<b>ORDERS</b>			
14 <a href="#">WP(C)/2288/2024</a> (CONNECTED WITH ITEM NO.3 IN THE DAILY LIST), FIXED	PHUKAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH - I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>			
21 <a href="#">MACApp./349/2013</a>	UNION OF INDIA and ANR, <b>Versus</b> REKHA BHARALI and 4 ORS.	MS.M CHATTERJEE MRS. M PHUKAN MSK KALITA MS.U CHAKRABORTY SC, NF RLY	
22 <a href="#">MFA/188/2017</a>	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI DIPTI DUTTA and 2 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN MS.J TALUKDAR	MR. S C BISWAS (R1 & R3) MR. B J MUKHERJEE (R2) MR. S BISWAS (R2) MS J BORAH (R1 & R3)
23 <a href="#">MACApp./476/2017</a>	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SRI TAPAN KARMAKAR and ANR	MS. M CHOUDHURY MR.A AHMED MS C BORAH	MR.T J MAHANTA(Sr.Adv.)(R-2) MS.P BHATTACHARYA(R-2) MR.A BHATTACHARYYA R-2 MR.A BARUA(R-2) MR R PATAR (R-1) MR. D KAKOTI (R-1) MS.S KAUSHIK(R-1)
24 <a href="#">CRP/47/2019</a>	ABDUL RAZZAK <b>Versus</b> ABDUL HAQUE AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	MR. A U CHOUDHURY MR. A U CHOUDHURY MR A ISLAM MR. S ISLAM MS. A KAUSHAR MS. A KAUSHAR
25 <a href="#">MFA/96/2019</a>	BASIR UDDIN LASKAR <b>Versus</b> THE UNION OF INDIA AND ANR	G UDDIN MR M J QUADIR MR. K MIRA	MR. B SARMA SC, NF RLY
26 <a href="#">MACApp./258/2019</a>	UNION OF INDIA and ANR. <b>Versus</b> SMT NIMA LAMA and 3 ORS	C.G.C. MRS. A GAYAN MRS. R BORAH	MR. K BHATTACHARJEE (R-1 TO 4) MS B TALUKDAR (R-1 TO 4)
27 <a href="#">MACApp./94/2020</a>	SMTI. PROTIMA SAHU AND 3 ORS <b>Versus</b> THE DIVISIONAL MANAGER	MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	MS C BORAH
28 <a href="#">MACApp./66/2021</a>	SUNITA BORAH AND ANR. <b>Versus</b> PROTUL SARMA BORUAH AND ANR.	MR. M DUTTA MR K M BORA	H Z SINGHA MR. A J SAIKIA MR H BEZBARUA MR. S J SARMAH MR G S BORO

**BAIL HEARING (BA)**

29	<a href="#">Bail Appln./1012/2024</a> WITH SCANED COPY OF CASE RECORD. B/O	ASHISH DEBBARMA AND ANR <b>Versus</b> UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
<b>HEARING</b>				
30	<a href="#">MFA/41/2013</a> WITH LCR, B/O	NATIONAL INSURANCE CO LTD <b>Versus</b> MD SAMU SK and 2 ORS	MS.R D MOZUMDAR	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MS.S D CHOUDHURY
	<b>WITH</b> <a href="#">MC/815/2013</a> <b>in</b> MFA/41/2013	NATIONAL INSURANCE CO LTD <b>Versus</b> MD SAMU SK and 2 ORS	MS.R D MOZUMDAR	
31	<a href="#">MACApp./521/2019</a> WITH LCR, B/O	UNION OF INDIA AND 2 ORS <b>Versus</b> SMTI. ANSUMI BARO	MR. K K PARASAR SC, C.G.C.	MS. P BHATTACHARYA MR. A BORUA
32	<a href="#">Intest.Cas./1/2020</a> WITH LCR, FIXED	SMTI. BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 2 ORS	MS. R CHOUDHURY MS. S S ZIA	MR. K K DEY (R-2,3) MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA MR V K BAROOAH (R-2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/156/2020</a> <b>in</b> Intest.Cas./1/2020	SMTI. BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 2 ORS	MS. R CHOUDHURY MS. S S ZIA	
	<b>WITH</b>			
33	<a href="#">RFA/9/2020</a>  WITH LCR	SMTI BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 14 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY	GA, ASSAM MR. P K ROY (R-1 TO 12) MR. S K CHAKRABORTY (R-1 TO 12) MRS. A CHAKRABORTY (R-1 TO 12) MS. M DUTTA (R-1 TO 12)
	<b>WITH</b> <a href="#">I.A.(Civil)/350/2020</a> <b>in</b> RFA/9/2020	SMTI BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 14 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY	GA, ASSAM
	<b>WITH</b>			
34	<a href="#">Test.App./7/2022</a>  WITH LCR	BHANUMATI MALAKAR AND ANR. <b>Versus</b> NANTU MALAKAR AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. P K ROY (R-1,2) MR. S K CHAKRABORTY (R-1,2) MRS. A CHAKRABORTY (R-1,2) MS. M DUTTA (R-1,2)
35	<a href="#">MACApp./4/2021</a> WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR J KALITA MS. M R DOLAI MR N SARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/45/2021</a> <b>in</b> MACApp./4/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR J KALITA MR A K SHARMA MS. M R DOLAI MR N SARMA
	<b>WITH</b>			
36	<a href="#">MACApp./3/2021</a>	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR. J KALITA (r-2) MR D KALITA (r-2) MS. S. KAR (r-2)
	<b>WITH</b> <a href="#">I.A.(Civil)/43/2021</a> <b>in</b> MACApp./3/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	

37 **WITH**  
[MACApp./338/2021](#)

MRS. KIRAN DEVI JAIN  
**Versus**  
ORIENTAL INSURANCE COMPANY LTD.  
AND 3 ORS.

MR M AHMED

MS S MOCHAHARI (r-1)  
MR S DUTTA (r-1)  
MR. S DUTTA (r-1)

38 **WITH**  
[MACApp./340/2021](#)

MRS. KIRAN DEVI JAIN  
**Versus**  
ORIENTAL INSURANCE COMPANY LTD.  
AND 3 ORS.

MR M AHMED

MS S MOCHAHARI (R-1)  
MR S DUTTA (R-1)  
MR. S DUTTA (R-1)

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
7	<a href="#">Bail Appln./845/2024</a> WITH SCANNED COPY OF CASE RECORD. FIXED	SADEK ALI <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
<b>BAIL HEARING</b>				
8	<a href="#">AB/1330/2024</a> FIXED.	DIPU HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
<b>HEARING</b>				
9	<a href="#">Cri.A./27/2011</a> WITH LCR (TWO FILES). PART HEARD, FIXED	UNION OF INDIA, <b>Versus</b> SUSHIL AGARWAL and 1 OTHER	H K DAS U K GOSWAMI	MRS DIPANJALI BORPUJARI (AS LEGAL-AID-COUNSEL FOR R-3) MR.M MAHANTA MS. R DEKA MS. R DEKA MR. K K PARASAR MS. A B KAYASTHA MRS D D BORPUJARI MS. M MAHANTA

LEAVE NOTE OF ADVOCATES FOR 28/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR S KHOUND	22-05-2024	To	28-05-2024
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13)	MR. A K PURKAYASTHA	27-05-2024	To	28-05-2024

14)	MS. B M CHETRI	28-05-2024	To	04-06-2024
15)	MR. N ALAM	27-05-2024	To	29-05-2024
16)	MS. D GHOSH	28-05-2024	To	04-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Tuesday,28th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
15	<a href="#">RSA/22/2012</a> (HEARING), WITH LCR, FIXED	NUR MOHAMMAD AND 7 ORS <b>Versus</b> LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM
	<b>WITH</b> <a href="#">MC/408/2012</a> <b>in</b> RSA/22/2012	NUR MOHAMMAD AND 7 ORS <b>Versus</b> LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	
<b>HEARING</b>				
16	<a href="#">RSA/152/2022</a> CAVT. NO.08262/022, WITH LCR, FIXED	AFTAR UDDIN AND ORS <b>Versus</b> ANAM UDDIN AND ORS	MR. S K GHOSH MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	MR. A C SARMA(R-2 TO 19) MR. M H RAJBARBHUIYAN MRS. R CHETRI MR G BHARADWAJ (R-2 TO 19) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3124/2022</a> <b>in</b> RSA/152/2022	AFTAR UDDIN AND ORS <b>Versus</b> ANAM UDDIN AND ORS.	MR. P D NAIR MR. P D NAIR MR G ALAM S R A NASER MS F AHMED	
<b>STAY MATTERS</b>				
17	<a href="#">CRP(IO)/126/2023</a> PART-HEARD, FIXED	RAFIQUE UZZAMAN LASKAR AND 4 ORS <b>Versus</b> ICICI BANK AND 3 ORS	MR. S BANIK MR. S BANIK MR. A K TALUKDAR MR. D. BORAH MR. S I KHAN	MR. R DE MS. D PATHAK

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
41	<a href="#">AB/1390/2024</a> B/O	ASHIT CHANDA <b>Versus</b> THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
<b>ADMISSION</b>				
42	<a href="#">Crl.Pet./520/2023</a> WITH SCANNED COPY OF LCR. FIXED.	DHANMONI RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM MS P DEKA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
43	<a href="#">Bail Appln./3773/2023</a> WITH SCANNED COPY OF CASE RECORD. FIXED.	TUNTUN MAHATO <b>Versus</b> THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	SC, NCB
44	<a href="#">Bail Appln./555/2024</a> WITH LCR (SCANNED). FIXED.	BILAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HUSSAIN MD A ISLAM	PP, ASSAM
45	<a href="#">Bail Appln./1388/2024</a> FIXED.	UNUSH ALI ALIAS MD. UNUSH ALI <b>Versus</b> THE STATE OF ASSAM	MR. N. ISLAM MR. SAIDUL ALOM	MR S H SIKDAR MR. S HAQUE PP, ASSAM
<b>BAIL HEARING</b>				
46	<a href="#">AB/1017/2024</a> WITH OFFICE NOTE. B/O	YEAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CRIMINAL BENCH

**THIS BENCH WILL TAKE UP BAIL MATTERS  
IMMEDIATELY AFTER MOTION MATTERS  
FOLLOWED BY ORDERS, ADMISSION AND  
HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
40	<a href="#">Bail Appln./1526/2024</a> B/O	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b><u>MOTION</u></b>				
41	<a href="#">Crl.Pet./613/2024</a> B/O	TULSI RAM AGARWAL @ TULSHIRAM AGARWAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>ADMISSION</u></b>				
42	<a href="#">Crl.Rev.P./177/2024</a> FIXED	AJAY AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR T N SRINIVASAN MR P BHARDWAJ MR. M SARMA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
43	<a href="#">Bail Appln./1228/2024</a> FIXED	MOTIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
44	<a href="#">Bail Appln./1470/2024</a> FIXED	ALI HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
45	<a href="#">Bail Appln./1478/2024</a> FIXED	BHASKAR BARMAN <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
46	<a href="#">Bail Appln./1503/2024</a> FIXED	MD ZAKIR ALI @ JAKIR ALI <b>Versus</b> THE STATE OF ASSAM,	MR. B CHOWDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
47	<a href="#">AB/1182/2024</a> B/O	SAHID AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. R DEV	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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**[ For Tuesday,28th May 2024]**

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
46 <a href="#">Crl.Pet./425/2018</a> WITH LCR (ONE FILE). FIXED.	DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA <b>Versus</b> DIGANTA CHAKRABORTY AND 9 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. L TALUKDAR (R-1) MR Z ALAM (R4) MR. M DAS (R-5 & R-6) MR. T DEURI (R3) MRS. R S DEURI (R-3) MR. L SIKDAR (R-5 & R-6) MR. B DAS (R-1) MR. N D SARMA (R-4) MR. E U AHMED (R-4) MS. S NAZNEEN (R4) MR. H TALUKDAR (R-1) MR. C M DAS (R-3) MS. J RABHA (R3) MS. P CHAKRABORTY (R5 & 6)
47 <a href="#">Crl.Pet./932/2019</a> FIXED.	DIGANTA CHAKRABORTY <b>Versus</b> DIRECTORATE OF ENFORCEMENT	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S K MEDHI SC, ED
48 <a href="#">Crl.Pet./401/2024</a> WITH SCANNED COPY OF LCR. FIXED.	KAMRAN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	MRS. R RONGMEI (r-2) MS. S DEVI (r-2) MS. K L R YANTHAN (r-2) PP, ASSAM
<b>HEARING</b>			
49 <a href="#">Crl.Rev.P./138/2021</a> WITH LCR (SIX FILES). FIXED.	SAHARUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R M CHOUDHURY MR M RAHMAN MR. J KALITA MR D KALITA	MR. B K BHAGAWATI MR. M HUSSAIN (R-2,3) S W HUSSAIN (R-2,3) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
47 <a href="#">WP(C)/367/2022</a> CAVT. NO.00322/022, PART-HEARD, FIXED	PRABIR CHANDRA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC

LEAVE NOTE OF ADVOCATES FOR 28/05/2024

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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ DAILY CAUSE LIST ]

[ FOR TUESDAY, THE 28<sup>TH</sup> DAY OF MAY, 2024 ]

**BEFORE**

**HON'BLE MR. JUSTICE ROBIN PHUKAN**

**[ COURT NO: 15 ]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING  
TO KOHIMA BENCH WILL BE CONDUCTED THROUGH  
REMOTE VIDEO CONFERENCING AFTER RISING OF SPECIAL DIVISION BENCH ]**

## **JUDGEMENT**

- |                       |   |   |   |
|-----------------------|---|---|---|
| 1. Review.Pet./8/2022 | THE STATE OF NAGALAND<br>AND 3 ORS<br><b>Versus</b><br>SMT. MOARENLA AND 99<br>ORS      | GOVT. ADV<br>NAGALAND   |   |
| <b>WITH</b>           |   |   |   |
| 2. COP(C)/6/2020      | MOARENLA AND 99 ORS<br><b>Versus</b><br>TEMJEN TOY, IAS AND 3<br>ORS                    | JUSTIN MAGH,<br>LIMANARO<br>SUPONGWATI<br>WALLING, TOSHI<br>LONGCHAR,<br>AYANGLA IMCHEN |   |
| <b>WITH</b>           |   |   |   |
| 3. Review.Pet./6/2022 | THE STATE OF NAGALAND<br>AND 4 ORS<br><b>Versus</b><br>SMTI. MOARENLA AND 99<br>ORS     | GOVT. ADV<br>NAGALAND   | SUPONGWATI<br>WALLING,<br>R ATSULA KIPS |
| <b>WITH</b>           |   |   |   |
| 4. Review.Pet./7/2022 | THE STATE OF NAGALAND<br>AND 3 ORS<br><b>Versus</b><br>SHRI. ONGPHA PHOM AND<br>49 ORS. | GOVT. ADV<br>NAGALAND   |   |

**WITH**  
5. WP(C)/157/2022

SMTI. MOARENLA AND 94  
ORS

**Versus**  
THE STATE OF NAGALAND  
AND 4 ORS

SUPONGWATI  
WALLING,  
R ATSULA KIPS

GOVT. ADV  
NAGALAND